

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2445**

**TO BE ANSWERED ON THE 22<sup>ND</sup> MARCH, 2023/ CHAITRA 1, 1945 (SAKA)**

**100 DAYS LEAVE IN A YEAR TO PARAMILITARY/CAPF PERSONNEL**

**2445 SHRI NARAIN DASS GUPTA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government has announced 100 days leave in one year to the Paramilitary/CAPF personnel to spend time with their families; and**

**(b) the number of Paramilitary personnel who did not get its benefits since this announcement till date, Paramilitary Force-wise details thereof and the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): The Government has made a provision for 75 days leave, which includes 60 days Earned Leave and 15 days Casual Leave, for CAPFs personnel deployed in the field while for other Government servants, there is a provision for 30 days Earned Leave and 08 days Casual Leave. It is a constant endeavor to facilitate that the CAPF personnel spend 100 days in an year with their families to the extent possible.**

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